

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MONESHWAR PROPERTIES PRIVATE LIMITED**

1. Name of corporate person	MONESHWAR PROPERTIES PRIVATE LIMITED
2. Date of incorporation of corporate person	May 10, 1993
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Karnataka under the Companies Act, 1956
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U85110KA1993PTC014294
5. Address of the registered office and principal office (if any) of corporate person	"SATTVA QUEST", NO.222/14, 5TH MAIN ROAD, SADASHIVNAGAR, BELLARY ROAD, BANGALORE 560080
6. Liquidation commencement date of corporate person	January 4, 2021
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman Regd address: 318, 19th Main, 41st Cross, 5th Block, HBR Layout, Bengaluru 560043 Address for sending claims / Office address: 3rd Floor, #717, 17th Main, 4th T Block, Jayanagar, Bengaluru 560041 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	February 3, 2021

Notice is hereby given that MONESHWAR PROPERTIES PRIVATE LIMITED has commenced voluntary liquidation on January 4, 2021.

The stakeholders of MONESHWAR PROPERTIES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before February 3, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: January 6, 2020
Place: Bangalore


Vinod Sunder Raman
Liquidator of MONESHWAR PROPERTIES PRIVATE LIMITED

